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Hon, Minister to bestow his personal attention in this regard and see that this discrimination is removed immediately and the showroom employees of NTC of Tamil Nadu are also paid time-scale of pay with immediate effect.

> (vi) Need to arrange from State Bank of India loans of Rs. 2000/- for each worker of Buckingham and Carnatic Mills, Madras

SHRI K.R. NATARAJAN (Dindigul): The Buckingham and Carnatic Mills of M/s Binny Ltd. Madras is one of the oldest textile mills in South India. The Mill is employing 8000 workers at Madras.

The Mill has run into difficulties, mostly because of old machinery in use. This Mill had to fact closure in 1981-82 but for the good offices of the Hon. Minister of Commerce. However, once again the Mill was closed down for 11 months in 1984. These closures resulted in a lot of hardship to workers. They obtained loans for subsistence. Now, the Mill has started working. They have heaved a sigh of relief. But they have still to discharge their loans.

The workers have approached the authorities to grant loan of Rs. 2,000 each which could be recovered from their salaries in instalments by deducting it from salaries, Now, the Government has to arrange loan through the State Bank of India. I request the Hon. Minister to solve their problem by arranging loan of Rs. 2,000 each employee immediately.

(vii) Need to take steps to check Malaria in Delhi

SHRI LALIT MAKEN (South Delhi): Hardly the menace of menengitis disease is over, other diseases like malaria and cholera have started creating panic amidst the people of Delhi. It is a pity that in a place like Delhi, these lethal diseases have not been eradicated. The Minister of Health and Family Welfare has said, in reply to the unstarred question No. 3495, that 52 people died in 1983 and 40 in 1984 because of malaria. Although the rains have not yet started, malaria has raised its ugly head. Insecticidal spray operations have not been undertaken in the Government colonies, jhuggi-jhonpries, villages and the backward areas.

I request the Government to take the following steps to curb this disease:

> 1. Small health centres should be set up in all villages, jhuggi-jhonpry colonies and backward areas to detect fever cases and examine blood smears.

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- 2. Insecticidal operations should be immediately undertaken.
- 3. Drug Distribution Centres should be set up without any loss of time.
- awareness and health education on the subject should be intensified.
- (viii) Need to lift ban on fresh recruitment in Central Government Offices

SHRI SATYAGOPAL MISRA (Tamluk): Sir, the Government have recently renewed the order restricting the recruitments in Cenral Government offices and undertakings in the vacancies of the existing posts. This has created a serious situation in the field of employment in our country.

The order was issued during the year 1982 to bring down the expenditure. In this way, lakhs of unemployed youths have been deprived of the opportunities of being employed. Unemployment problem was serious and it has become more serious in this way.

The vacancy in a Central Government organisation is calculated on workload. Therefore, if posts in every section remain vacant for a long period, then who will carry on those work? How the office discipline could be maintained? How the offices will carry on the new responsibilities? Even after the retirement of a person, that post could not be filled up.

The order of the Government of India to stop all the recruitment in Central Government organisations for a long period of more than three years has made the unemployment problem of our country more serious. More than 30,000 posts are vacant at present in Central Government offices and organisations in West Bengal alone.

In these circumstances, I would urge up-